## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 285/2017 with C.P. (I.B) No. 123/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

Name of the Company:

Shalby Ltd.

V/s.

Dr. Pranav Shah

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. MR. GURSHARAN H. VIRK, ADV. Ja Respondent 3 2. Raheel Padel Advocate Petititiones Rel

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Operational Creditor/ Petitioner. Learned Advocate Mr. Gurusharansingh Virk present for Respondent.

Both sides counsels represented that settlement talks are going on and requested oneweek time.

List the matter on 15.11.2017 as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 08th day of November, 2017.